



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No. 6059/2021
(SWP No.1036/2011)

Tuesday, this the 20th day of July, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Assia /shabir Baandey, Age 30 yrs
D/o Shabir Ahmed Bandey
W/o Abdul Hamid MAlik
R/o Naka JAbba, Thanamang
Tehsil Darhal District Rajouri
2. Azra Jabeen, Age 33 yrs
D/o Mohd. Bashir
W/o Guftar Ahmed
R/o Village Karyote
Tehsil Hanamandi Distt. Rajouri

...Applicants
(Mr. Z A Mughal, Advocate)

Versus

1. State of Jammu and Kashmir
Through Commissioner/ Secretary to Govt.,
Education Department
J&K Govt. Civil Secretariat
Jammu/Srinagar
2. J&K Service Selection Recruitment Board
Through its Secretary,
Sehkari Bhawan, Panama Chowk, Jammu
3. Director School Education, Jammu
4. Chairman/Convener/Member,
Selection Committee for the post of teachers,
District Cadre, Rajouri

...Respondents
(Mr. Rajesh Thappa, Deputy Advocate General)



ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

Learned counsel for applicants submits that the T.A. has become infructuous. It is accordingly dismissed. There shall be no order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy)
Member (A) Chairman

July 20, 2021
/sunil/ankit/